

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

WEDNESDAY MARCH 18, 2015

GOVERNMENT BUSINESS

1. Questions.
2.
 - a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No. I) Bill, 2015.
 - b) If leave be granted to introduced the Bill.
3. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move:-
“That the Second proviso of sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No. I) Bill, 2015 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the Motion for consideration may be moved”.
4.
 - a) Dr. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2015 be taken into consideration.
 - b) Consideration of the Meghalaya Appropriation (No. I) Bill, 2015 clause by clause.
5. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2015 be passed.
6.
 - a) Shri A.L. HEK, Minister in-charge Stamps and Registration to move that the Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2015 be taken into consideration.

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- b) Consideration of the Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2015 clause by clause.
7. Shri A. L. HEK, Minister in-charge Stamps and Registration to move that the Meghalaya Compulsory Registration of Marriage (Amendment) Bill, 2015 be passed.
 8. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to present the Budget Estimates for 2015-16.

*Dated Shillong,
the 17th March, 2015*

*Secretary,
Meghalaya Legislative Assembly*